

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL Nos. 82, 11 & 49 OF 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 82 of 2014

In the matter of

Guttaseema Wind Energy Co. Pvt. Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
For R.1
Mr. Ravi Agarwal for
for R.3 to 7

Appeal No. 11 of 2014

&

IA no. 14 & 272 of 2014

In the matter of

Indian Wind Power Association ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)**

Appeal No. 49 of 2014
& IA no. 85 & 273 of 2014

In the matter of

Indian Wind Turbine Manufacture's Association ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1
Mr. Darpan
Mr. Ravi Agarwal for
for R.3 to 7

ORDER

Written Submissions have been filed by the parties. The learned counsel for the State Commission is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js